

[Shri Ramashraya Prasad Singh]

...(Interruptions) Everybody knows what I am. The bogey of the BJP is being blown out of proportions. If the BJP comes to power, then where will you people find a place. The people's mandate can bring anyone to power. ... (Interruptions) Are the people at the Centre not culprit? Mahatma Gandhi had once mentioned that showing reluctance in the case of corruption was criminal offence. When the cancer of corruption spread in Bihar (Interruptions) The real issue is, when the cancer of corruption had spread there, what steps should have been taken by the Centre? The Central Government has not committed any crime by not taking any step so far. We all know the condition of Bihar.

Sir, what is happening in Bihar today? There is an ambitious scheme for the poor there—Literacy Mission, which is for providing education to all, but these people are not for providing education. There are more illiterates in Bihar, therefore people are tolerating it. Such heinous work is being tolerated by the M.L.As. This situation has arisen in Bihar. I am telling one thing. People say that it is very glorious to give posts to women but women do speak, they speak even without understanding, as there is Shrimati Bhagwati Devi, what would have happen if any post is given to her.

We are praising you. The standard of politics has gone down. ... (Interruptions) I am in this House for many years. I have been M.L.A also. I have seen it. Dynastism is much talked about. Nehru dynastism was much talked of. I know they have not caste. It is disputed. Nehrus are in Christians, in Brahamins and in Punjabis also. He is everywhere. A lot of things were said about Nehru dynastic rule. He came to power to end the dynastic rule. Now he is helping the dynastism. This type of social justice he is providing. Who would answer this question? If the Chief Minister of that State was done treason, he should be punished. High Court has said that this looting is not of a home, it is the case of treason. In our views all such people, whosoever they may be, who adopt unfair means for saving their posts and buy all things from money, should be punished. Today you are having that sort of example.

It has been said that when Vajpayeeji was the Prime Minister, not a single M.L.A. changed his/her side on consideration of money and joined B.J.P. If there was no buyer, how could one go? ... (Interruptions) There may be two meanings for it. No one went, but when there was no buyer, how he would have gone? ... (Interruptions) Today there is the news that all MLAs got Sumo Car. You go to Bihar, you would hear all these thing. Whether Bihar would be saved? All this was done to remain in power. Jharkhand Mukti Morcha, which has taken four

crore rupees to save Congress Government, is continuing its stand because they are immodest. ... (Interruptions) I am not saying wrong things. I am not referring to Fodder scam or other scams. I am bringing these questions before you that the persons who have done treason should be prosecuted for that. If it is not done, that would divide the country. How would they win the elections, until so much funds are collected.

Though I did no see it with my own eyes but have heard that thousands of vehicles of Mahendra Company were given for the Congress Candidates during 1991 elections. I was in Jahanabad. My candidate was in the fray from there. ... (Interruptions) We may or may not contest election unitedly, but Congress was with you and you were aligned with Congress, even then we suffered. If we aligned with Janata Dal, then also we suffered. We suffered equally.

How wrong you did? I am telling that Mahindra vehicles were used. Why thousands of Mahindra vehicles came? ... (Interruptions) You listen to me. If the country is to be saved, don't suffer. The question of saving the country is important. The country is in a very critical state. If you would not think for the country, it would get ruined. The coming generation would curse you and if Article 356 is removed, the states would act at their own will and they can say on one day that we are separate. With these words, I conclude.

[English]

SHRI G.M. BANATWALLA (Ponnani) : I am on a point of order. The speech that was just made, was full of several allegations. Kindly examine whether they can form part of the record. That is all.

MR. CHAIRMAN : That is all right.

15.56 hrs.

## STATEMENT BY MINISTER

Collision between Karnataka Express and Himsagar Express at Faridabad on 27th July, 1997

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Chairman, Sir, I am sorry that there has been some delay in giving the statement. You know that the procedure is a lengthy one. Although I had come back and could have given the statement at two O' clock but that is to be first prepared and later on to be translated from English into Hindi. All these formalities took time. I am sorry for the same.

to hatch a political conspiracy with having a prejudiced mind, there will be no way out. If you are having a clear mind, your conscience is clear, a solution to this problem will definitely be found and we will extend our support in taking effective step to deal with that. We are with you in eliminating corruption. But you want to have such an erosion against whom no charge has been proved so far. You want to turn the plaintiff a convict, how that is possible? If you want to run democracy like this, I will say nothing. You keep on running democracy like this. But the coming day would be a black day.  
...(Interruptions)

I would like to request you that as it is today, in fact, many hon. Members have talked about judiciary. It is true that we do have faith in the judiciary but the manner in which today. ...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : I am sorry. This will not go on record.

[Translation]

SHRI RAM KRIPAL YADAV : I would like to submit that all should be accountable to its duty, be it judiciary or executive or legislature. If we perform our duties well, the country could be saved, otherwise this country cannot survive. This is a matter of concern and we are all concerned about this.

Sir, we are all concerned about Bihar today. We have never fought for this fact that why Bihar is lagging so behind. The place where Bihar should have reached in 50 years, it has not reached that point of place as yet. But Laloo Yadavji has left no stone unturned for the development of Bihar. He lit the lamp in those houses where nobody was there to lit it till today. He did the work of organising and giving voice to those people whose voices were made hushed up. 50 years of Independence have elapsed. The poor which constitute 80 to 85 percent of population of Bihar are marching forward. But when the population of Bihar was making progress, when the poor were marching forward, the people of opposition parties hatched a conspiracy. This public of Bihar have seen through it that who is doing the work of snatching away their rights and you are going to get its reply in the same coin. The people of Bihar who never spoke, their rights were taken away. The rights of the poor were usurped by creating an environment of fear and perpetrating riots. But Laloo Yadav has given a lot to the masses of Bihar. That's why the people of Bihar are well off today. Bihar is marching forward on the path of development. There is all-round development taking place

\*Not recorded.\*

in Bihar. If you want that the conspiracy hatched by you should continue that is not going to be so. I want to tell you that.

[English]

MR. DEPUTY SPEAKER : Shri Ram Kripal Yadav, please conclude now.

[Translation]

SHRI RAM KRIPAL YADAV : Laloo Yadav has fought for the democracy in Bihar and we want to show that any police officer, any other officer, people of any political party. We do not want to single out anybody but we want to say that if they are all out to remove somebody by hatching a conspiracy, we will throw cold water on their game plan. You do not want to cooperate in strengthening democracy. But you have rather undermined democracy. Laloo Yadav is just like the Abhimanyu of the Mahabharat and you are trying to besiege him. But he will come out of this besiegement and in the coming elections, he will give you all a befitting reply.

The people of Bihar are with Laloo Yadav today, democracy is with him and so long as the people of Bihar are with him, you can do no harm to him. Anyway, we should hammer out a solution to eradicate corruption from the country. The people of Bihar will foil your conspiracy. The people of the country have come to realise all these things. I conclude with these words.

MR. DEPUTY SPEAKER : There are eight more names with me who want to speak. If we want to give them a chance, can we sit one or half an hour more.

SHRI BRAHMANAND MANDAL (Monghyr) : Sir, they should be adjusted in tomorrow's agenda.

[English]

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : Sir, we have already spent a lot of time on this debate. Hon. Minister of Home is yet to intervene. After that the Leader of Opposition will have to reply. Hon. Minister's intervention and Leader of Opposition's reply could be taken up tomorrow immediately after the Question Hour.

Exactly at 2 o'clock, we will take up discussion on Motion under Rule 184 concerning Maharashtra. We can finish this debate today by extending the House by two more hours. Reply of the hon. Minister of Home and that of the Leader of Opposition could be taken up tomorrow.  
...(Interruptions)

SHRI PRITHVIRAJ D. CHAVAN (Karad) : Sir, there shall be no Zero Hour tomorrow. ...*(Interruptions)*

SHRI SRIKANTA JENA : Sir, I also would like to say that there shall be no Zero Hour tomorrow. ...*(Interruptions)*

*[Translation]*

SHRI RAJENDRA AGNIHOTRI : This should be taken up tomorrow. ...*(Interruptions)*

*[English]*

SHRI PRITHVIRAJ D. CHAVAN : Sir, had this been an Adjournment Motion, this would have been completed on the same day and we would not have discussed it for two or three days. ...*(Interruptions)*

MR. DEPUTY SPEAKER : Now this is not an Adjournment Motion, but a discussion under Rule 184.

...*(Interruptions)*

DR. T. SUBBARAMI REDDY (Visakhapatnam) : Sir, we must finish it today. We cannot drag it on like this for days together. ...*(Interruptions)*

*[Translation]*

SHRI SRIKANTA JENA : The House may be extended by one hour. ...*(Interruptions)*

MR. DEPUTY SPEAKER : There is no consensus on this.

...*(Interruptions)*

MR. DEPUTY SPEAKER : Lalmuni Chaubey ji, we will take it up tomorrow.

...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Shri Lalmuni Chaubey, you can speak tomorrow.

The House stands adjourned to meet tomorrow at 11 a.m.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 29, 1997/Shravana 7, 1919 (Saka)*

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